

**Annexure – 8**

**Name of the corporate debtor: DIGITAL INTEGRATED TECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP : 03.10.2024, List of creditors as on: 30.12.2024**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	TRIVENI PLYWOOD INDUSTRIES	06.12.2024	86734	86734	Operational	No	No	No	Nil	-	-	-	-	-
2.	Safe Towers Private Limited	12.12.2024	12824876	12824876	Operational	No	No	No	Nil	-	-	-	-	Decree of the Hon'ble MS Neelam Singh, Distt Judge, Saket dated 19.12.2023